

[Shri Ramesh Chennithala]

recommendations contained in their Fourth Report on National Textile Corporation Ltd. (i) Avoidable payment of commission of Rs. 148.40 lakhs due to appointment of agents for supplies to Defence & other Government Departments; and (ii) Avoidable unproductive Expenditure and Rs. 1.41 crores due to shut down of Boilers in Ajudhia Textile Mills of N.T.C. (DP&R) Limited.

(3) Twenty-sixth Report on Action Taken by Government on the recommendations contained in their Seventeenth Report on Disposal of scrap of Public Undertakings through Metal Scrap Trade Corporation Ltd. other public Undertakings.

(4) Twenty-seventh Report on Action Taken by Government on the recommendations contained in their Eighteenth Report on Indian Petrochemicals Corporation Limited.

(ii) Action Taken Tenth and Thirteenth Reports

I also beg to lay on the Table a statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter 1 of:

(1) Tenth Report of Committee on Public Undertakings (1992-93) on Action Taken by Government on the recommendations contained in their Sixth Report (Ninth Lok Sabha) on ONGC—Construction of NR-1 and NH Well Platforms.

(2) Thirteenth Report of Committee on Public Undertakings (1992-93) on Action Taken by Government on the

recommendations contained in their fifty ninth Report (Eighth Lok Sabha) on ONGC-Extra expenditure of Rs. 70.31 lakhs on the purchase of Pour Point Depresent.

13.42 hrs.

COMMITTEE ON PETITIONS

Eleventh Report

[English]

SHRI SUDHIR GIRI (Conta): I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Petitions.

13.42 $\frac{1}{4}$ hrs.

STANDING COMMITTEE ON FINANCE

Fourth Report and Minutes

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): I beg to present the Fourth Report (Hindi and English versions) of the Standing Committee on Finance on the Working of the Public Sector Banks' and Minutes of Sitzings of the Committee relating thereto.